

Government to ensure compliance of the High Court's orders.

I thought I will inform the House about this.

MR. SPEAKER: At two o'clock, there will be a reply given by the hon. Prime Minister, to the Motion of No-Confidence moved in this House. Papers will be laid afterwards please.

Now I adjourn the House to meet again at exactly 2 p.m.

13.01 hrs.

The Lok Sabha then adjourned for lunch till fourteen of the clock.

[English]

The Lok Sabha Reassembled at fourteen of the clock after lunch.

[MR. SPEAKER *in the Chair*]

[Translation]

SHRI NITISH KUMAR (Barh): Mr. Speaker, Sir, you had promised to allot me five minutes' time from your quota.

MR. SPEAKER: You have already availed of that time.

(Interruptions)

SHRIGEORGE FERNANDES (Muzafarpur): Mr. Speaker, yesterday I sought your permission to lay the Progressive Construction Report on the Table of the House. If you allow me, I would now like to lay these papers on the Table of the House.

[English]

MR. SPEAKER: You have not given me

the notice, nothing of the kind.

[Translation]

SHRI GEORGE FERNANDES: I had made an announcement to the effect publicly, yesterday.

[English]

MR. SPEAKER: At the last moment you are just taking me by surprise.

[Translation]

SHRI GEORGE FERNANDES: Yesterday, I had announced it several times.

MR. SPEAKER: I have received neither any notice from you nor any report.

SHRI GEORGE FERNANDES: Sir, then what should I do?

MR. SPEAKER: Please do it afterwards.

[English]

Let us now take up papers to be laid on the table.

14.01 hrs.

PAPERS LAID ON THE TABLE

Memorandum of understanding between the Bharat Dynamics Ltd. and Department of Defence Production and Supplies Ministry of Defence for 1992-93 etc.

[English]

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Sir, I beg to lay on the

table a copy each of the following papers (Hindi and English versions):-

- (1) Memorandum of Understanding between the Bharat Eynamics Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93.

[Placed in Library See No. LT-2238/92]

- (2) Memorandum of Understanding between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93.

[Placed in Library See No. LT-2239/92]

- (3) Memorandum of Understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93

[Placed in the Library See No. LT-2240/92]

- (4) Memorandum of Understanding between the Bharat Earth Movers Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93.

[Placed in Library See No. LT-2241/92]

- (5) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies, Minis-

try of Defence for the year 1992-93.

[Placed in Library See No. LT-2242/92]

- (6) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93.

[Placed in Library See No. LT-2243/92]

- (7) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1992-93.

[Placed in Library See No. LT-2244/92]

Review on the working of and annual report of Handicrafts and Handlooms Export Corporation of India Limited for 1990-91 ect.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): Mr. Speaker Sir, I beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English Versions) under sub section (1) of section 619A of the Companies Act 1956:-

(i) Review by the Government on the working of the Handicrafts and Handlooms Export Corpo-